NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/3/2017

NAME OF THE PETITIONER(S)

: PRAKASH REXINE PVT LTD + 3

NAME OF THE RESPONDENT(S)

: G. SHREEPAL SAMDARIYA

UNDER SECTION

: 241/242 OF CA 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsel for the Petitioner along with the Petitioner present.

Mr. G. Shreepal R1 in person present. The parties prayed for time. At request, time is enlarged. Put up on 05.09.2017 at 10.30 A.M.

J- J- Lader degan-

(S. Vijayaraghavan) Member (Technical)

(Ch. Md. Sharief Tariq) Member (Judicial)